

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 242 OF 2015 &
IA NOS. 462 & 463 OF 2015 &
IA NO. 477 OF 2018

Dated : **31st August, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : M.Y. Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishor for R-1

ORDER

List this matter on **26.10.2018**, as agreed by the learned counsel appearing for the Appellant and the first Respondent.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr